

PETITIONER:
ACHHAN RIZVI (V)

Vs.

RESPONDENT:
STATE OF U.P.

DATE OF JUDGMENT 04/12/1992

BENCH:
VENKATACHALLIAH, M.N. (J)
BENCH:
VENKATACHALLIAH, M.N. (J)
RAY, G.N. (J)

CITATION:
1994 SCC (6) 762

ACT:

HEADNOTE:

JUDGMENT:

1. Mr Gobinda Mukhoty, learned counsel commenced his arguments at 2.00p.m.'and concluded at 3.40 p.m. Thereafter, Mr O.P. Sharma, learned counsel commenced his arguments and had not concluded at 4.00 p.m. when the Court rose for the day.

2. List the matters on 7-12-1992 at 2.00 p.m.
Court Master

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